

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UN-STARRED QUESTION NO. 752
ANSWERED ON FRIDAY, THE 14TH DECEMBER, 2018
[AGRAHAYANA 23, 1940 (SAKA)]**

CSR BY DORMANT COMPANIES

QUESTION

752. SHRI BHEEMRAO B.PATIL:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:-**

कॉर्पोरेट कार्य मंत्री

- (a) the details of registered companies in Telangana;**
- (b) the details of companies which are declared as dormant and the companies out of them that are filing their statutory returns regularly; and**
- (c) the contributions of those companies in Corporate Social Responsibility (CSR) funding and the details of their utilization during the last three years?**

ANSWER

**MINISTER OF STATE FOR LAW AND
JUSTICE AND CORPORATE AFFAIRS**

**(SHRI P.P.CHAUDHARY)
(श्री पी पी चौधरी)**

विधि और न्याय एवं कॉर्पोरेट कार्य मंत्रालय में राज्य मंत्री

- (a) The number of Companies registered in the state of Telangana under the jurisdiction of Registrar of Companies, Hyderabad as on 10.12.2018 is 1,01,035.**
- (b) The number of companies declared as dormant under section 455 of the Companies Act, 2013(e-Form MSC-3)in the state of Telangana under the jurisdiction of Registrar of Companies, Hyderabad as on 10.12.2018 is 44.**
- (c) As per filings made by companies upto 30.06.2018 in the MCA21 registry for the years 2014-15, 2015-16 and 2016-17, the details of CSR expenditure by the companies registered in Telangana is given in the Table below:**

Sl. No.	Financial Year	No. of companies which reported CSR expenditure	CSR Expenditure (in Rs. Crores)
1.	2014-15	296	263.32
2.	2015-16	422	446.01
3.	2016-17	431	316.42
